

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-87/1998/1009/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 20th February, 2020.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJG/663 Dated at Goalpara the 19th February, 2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission, w.e.f. the morning of 21.02.2020 till the evening of 23.02.2020, has been ~~granted/rejected~~ granted. The senior most Judicial officer at the station at Goalpara shall remain in charge of the Court and office of the District & Sessions Judge, Goalpara during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/1010/A, dated 20.2.2020

Copy to:

1. ✓ The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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